

>

Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, I beg to lay on the Table -

- (1) A copy of the Proclamation (Hindi and English versions) dated 9th October, 2007 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Karnataka published in Notification No. G.S.R. 653 (E) in Gazette of India dated the 9th October, 2007 under article 356 (3) of the Constitution.

(Placed in Library. See No. LT 7166/07)

- (2) A copy of the Order (Hindi and English versions) dated 9th October, 2007 made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation published in Notification No. G.S.R. 654(E) in Gazette of India dated the 9th October, 2007.

(Placed in Library. See No. LT 7167/07)

- (3) A copy of the Report (Hindi and English versions) of the Governor of Karnataka dated the 8th October, 2007 to the President.

(Placed in Library. See No. LT 7168/07)

- (4) A copy of the Proclamation (Hindi and English versions) dated the 12th November, 2007 issued by the President under clause (2) of article 356 of the Constitution revoking the earlier proclamation issued by her on 9th October, 2007 in relation to the State of Karnataka published in Notification No. G.S.R 700 (E) in Gazette of India dated the 12th November, 2007 under article 356 (3) of the Constitution.

(Placed in Library. See No. LT 7169/07)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): I beg to lay on the Table-

- (1) A copy of the Employees' Pension (Amendment) Scheme (Hindi and English versions) published in Notification No. G.S.R. 431(E) in Gazette of India dated the 15th June, 2007, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 7170/07)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123(2) (a) of the Constitution:-

- (1) The National Capital Territory of Delhi Laws (Special Provisions) Second Ordinance, 2007 (No. 7 of 2007), promulgated by the President on the 15th September, 2007.

- (2) The Payment of Bonus (Amendment) Ordinance, 2007 (No. 8 of 2007), promulgated by the President on the 27th October, 2007.

(Placed in Library. See No. LT 7171/07)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Shri Kantilal Bhuria, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Labour Cooperatives Federation of India Limited, New Delhi, for the year 2006-2007, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Labour Cooperatives Federation of India Limited, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7172/07)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2006-2007.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 2006-2007, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Union of India, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7173/07)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2006-2007.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2006-2007, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Federation of Urban Co-operative Banks and Credit Societies Limited, New Delhi, for the year 2006-2007.

(Placed in Library. See No. LT 7174/07)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Handloom Export Promotion Council, Chennai, for the year 2006-2007, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Handloom Export Promotion Council, Chennai, for the year 2006-2007.

(Placed in Library. See No. LT 7175/07)

12.05 hrs.